

(a) No separate records are maintained for Government and privately owned telephones. However from the entries in the Telephone Directory, under Government head it is estimated that out of total 1,85,773 telephone connections about 48,000 are working for Government offices etc.

The overall waiting list as on 1-2-80 was:

OYT	5317
SPECIAL	2887
GENERAL	55393
Total	63,597

(b) The existing exchanges are being expanded and new ones are being opened.

हुडको द्वारा नोएडा को ऋण

2743. श्री केशव राव पारधी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या "नोएडा" ने "हुडको" योजना के अन्तर्गत वर्ष 1979 में पंजीकृत हुए मध्य आय वर्ग के लोगों से आमन्त्रित आवेदन का 6 फरवरी, 1980 को "ड्रा" निकाला था और केन्द्रीय सरकारी कर्मचारियों के 2,000 आवेदन पत्रों में से केवल 12 मकानों का "ड्रा" निकाल कर रद्द कर दी गई थी तथा भविष्य में एक मंजिला मकान आवंटित न करने का निर्णय दिया गया है;

(ख) इस योजना के लिए "हुडको" द्वारा कितना ऋण दिया गया था और क्या उस का पूरा उपयोग कर लिया गया है;

(ग) क्या "नोएडा" द्वारा वर्ष 1980 के अंत में एक मंजिला मकान आवंटित करने संबंधी जारी किए गए विज्ञापन पर उक्त निर्णय का प्रभाव पड़ेगा, यदि नहीं, तो वर्ष 1979 के निर्णय को रद्द करने के क्या कारण हैं;

(घ) क्या केन्द्रीय सरकार का विचार प्रभावित कर्मचारियों के हितों की रक्षा करने के प्रयोजन से इस बारे में "नोएडा" को कुछ अनुदेश जारी करने का है; और

(ङ) यदि नहीं, तो इस के क्या कारण हैं ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीम नारायण सिंह) : (क) तथा (ग) जिन मकानों के लिए "हुडको" द्वारा ऋण स्वीकृत किये जाते हैं उन का आवंटन उधार लेने वाले अभिकरणों के अधिकार क्षेत्र में है जो स्वयं अपने कायदे-कानून बनाते हैं। इसलिए नोएडा, जो कि उत्तर प्रदेश राज्य सरकार के अन्तर्गत स्वायत्त निकाय है, वह अपनी प्रक्रिया के अधीन मकानों का आवंटन करता है।

(ख) हुडको ने अभी तक नोएडा के लिए 4 योजनायें स्वीकृत की और उन में से केवल 2 योजनायें मध्यम आय वर्ग की हैं। इन दोनों में एक जिस में 360 मध्यम आय वर्ग के मकान हैं, प्रगति पर हैं। हुडको ने इस योजना के लिए 79.10 लाख रुपए स्वीकृत किये हैं जिस में से नोएडा ने 70.62 लाख रुपए ले लिए हैं। हुडको को 175.94 लाख रुपये जिस में मध्यम आय वर्ग के लिए 97.15 लाख रुपये शामिल हैं, की ऋण सहायता की नोएडा की दूसरी योजना अभी प्रलेखबद्ध नहीं हुई है और इसलिए नोएडा द्वारा इस के लिए कोई ऋण नहीं लिया गया।

(घ) और (ङ) जो, नहीं, प्रश्न के भाग (क) तथा (ग) के उत्तर में स्पष्ट की गई स्थिति को देखते हुए।

2774. SHRI TRIDIB KUMAR CHAUDHRI: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that Government of West Bengal has sought the

views of the Farakka Barrage authorities about the proposal to build a bridge over the river Bhagirathi from Raghunath Ganj side on the West to Jangipur side on the east in view of the proximity of the proposed bridge site from the Jangipur sub barrage of the Farakka Barrage Project scheme;

(b) if any technical team of engineers from the Farakka Barrage administration visited the bridge site as proposed by the West Bengal Government; and

(c) what are the views expressed by this technical team on the proposal of the West Bengal Government?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (c). The Government of West Bengal had approached the Farakka Barrage Project authorities and the Government of India for construction of a bridge over the river Bhagirathi connecting Raghunathganj and Jangipur, but the State Government was informed that the Farakka Barrage Project cannot bear the cost of construction of this bridge. The State Government was also advised that, if they so desire they may build a bridge across the Bhagirathi at Raghunathganj-Jangipur out of their resources.

Definition of Beggars

2745. SHRI K. MALLANNA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that Government had decided to collect information regarding the number of beggars in the country; and

(b) if so, the procedure adopted by Government while defining the beggars?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B.

CHAVAN): (a) and (b). No Sir. In the Census the category of beggars is clubbed with other categories namely, vagrants or persons without indication of source of income and those with unspecified sources of subsistence who are not engaged in any economically productive work.

Laying of Sewerage in Rani Bagh in Shakurbasti Complex

2746. SHRI DAYA RAM SHAKYA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) when the laying of sewerage was started in Rani Bagh, Shakurbasti complex, Delhi;

(b) whether the sewer line has been commissioned and is operating in about half of Rani Bagh, Shakurbasti since three and half years;

(c) whether it is also a fact that sewer line was laid in the remaining areas of Rani Bagh also simultaneously about 5 1/2 years ago but the same has not been commissioned so far: if so, why;

(d) whether sewer line has not been laid in many streets of Multani Mohalla, Rani Bagh despite the assurance given to this effect; and

(e) if so, what steps are being taken by the Municipal authorities to commission the sewerage line lying defunct all these years?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA- RAIN SINGH): (a) In March, 1975.

(b) Sewer line has been commis- sioned in most of the areas, by ins- talling temporary pumps for pump- ing sewerage in open storm water drains wherever such drains exist.

(c) The internal sewers in the re- gularised portions of Rani Bagh were laid in the year 1975-76. In some areas where storm water drains do not exist, the sewers could not be commis- sioned.